

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 238 OF 2015****APL No. 12 OF 2016****APL No. 269 OF 2015 & IA No. 434 OF 2015****Dated: 1st November, 2019****In the matter of:****APL No. 238 OF 2015**

Gujarat Granito Manufacturers' Association	Appellant(s)
Versus		
Gujarat Electricity Regulatory Commission & Ors.	Respondent(s)

APL No. 12 OF 2016

Essar Oil Limited	Appellant(s)
Versus		
Gujarat Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Hemant Singh
Shikha Ohri
Matrugupta Mishra
Tushar Naga For App1

Counsel for the Respondent(s) : Suparna Srivastava For Res1
Anand K. Ganesan
Ranjitha Ramachandran
Swapna Seshadri
Poorva Saigal
Anushree Bardhan For Res2
Anand K. Ganesan
Ranjitha Ramachandran
Swapna Seshadri
Poorva Saigal
Anushree Bardhan For Res3

APL No. 269 OF 2015 & IA No. 434 OF 2015

Essar Power Gujarat Ltd..... **Appellant(s)****Versus****Gujarat Electricity Regulatory Commission & Ors.**.... **Respondent(s)**

Counsel for the Appellant(s) : Hemant Singh
Shikha Ohri
Matrugupta Mishra
Tushar Naga For App1

Counsel for the Respondent(s) : Suparna Srivastava For Res1
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Swapna Seshadri For Res2
Anand K. Ganesan
Swapna Seshadri
Ranjitha Ramachandran For Res3
Sakie Jakharia For Res4

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.
The matter is posted on **06.12.2019**.

Court Master

NR